	WEELKY STATEMNT FOR DESPATCH OF ORDER EXCISE APPEAL BRANCH CESTAT, NEW DELHI-110066 FROM 08.07.2019 To 12.07.2019			

S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER	DATE ON WHICH ORDER DESPATCHED
			RECIVED FROM THE PS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	
		FINAL ORDER		le de la cesar, és
1-2	E/51227 28/2017	FO/52/07 00/2010	0.5.10.5.10.0.10	00/05/05/0
-	E/51237-38/2017	FO/53607-08/2018	05/07/2019	09/07/2019
3-8	E/50684,50783-	FO/50825-30/2019	02/07/2019	09/07/2019
9	85,50878-79/2017 E/51558/2018	EO/50921/2010	02/07/2010	00/07/0010
10-11	E/52431,52442/2018	FO/50831/2019	03/07/2019	09/07/2019
12-13	E/51712,51671/2018	FO/50832-33/2019	03/07/2019	09/07/2019
14-19	E/51/12,310/1/2018 E/51069-71/2017	FO/50844,50846/2019 FO/50851-56/2019	05/07/2019 05/07/2019	09/07/2019
14-17	E/53016-18/2016	10/30/831-30/2019	03/07/2019	09/07/2019-
20	E/52120/2016	FO/50857/2019	10/07/2019	12/07/2019
21	E/50314/2015	FO/50858/2019	08/07/2019	09/07/2019
22	E/53464/2018	FO/50859/2019	08/07/2019	09/07/2019
23	E/52423/2018	FO/50869/2019	10/07/2019	12/07/2019
24	E/52249/2018	FO/50870/2019	10/07/2019	12/07/2019
25	E/50748/2015	FO/50871/2019	10/07/2019	12/07/2019
26-29	E/2224-25/2012 E/52536,53042/2018	FO/50872-75/2019	10/07/2019	12/07/2019
		MISC ORDER		
1	E/ROM/50413/2019 in E/51976/2018	MO/50470/2019	02/07/2019	09/07/2019
2	E/ROM/51302/2018 in E/52327/2015	MO/50470/2019	03/07/2019	09/07/2019
				Do
		1 + - 1		Deputy Registrar Excise Branch-DB

<u>Kind Attention</u>: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

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